

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 23.05.2018

**ORDER NO. 110 of 2018**

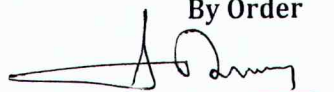
Hon'ble President is pleased to order the following sitting from **28.05.2018** to **01.06.2018** for **CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. C.L. Mahar, Member (Technical)	From 28.05.2018 to 01.06.2018	Service Tax Division Bench Matters
Hon'ble Shri Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 28.05.2018 to 01.06.2018	Customs and Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	From 28.05.2018 to 01.06.2018	Single Member bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



23/5  
(A. Mohan Kumar)

Registrar

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Dy. Registrar

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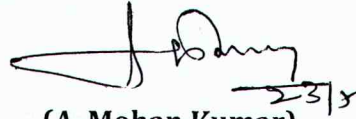
Dated: 23.05.2018

**ORDER NO. 111 of 2018**

Hon'ble President is pleased to include the following sittings **from 24.5.2018 to 25.5.2018 for CESTAT Ahmedabad** as under :

**From 24.5.2018 to 25.5.2018** Hon'ble Dr. D.M. Misra, Member (J) will preside over the Bench at CESTAT Ahmedabad for pronouncement of orders only.

By Order



**(A. Mohan Kumar)  
Registrar**

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**Dy. Registrar**